

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.2  
C.A.(CAA)17(AHM)2024

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Hiren Industrial Gas Suppliers Pvt. Ltd.  
(Transferor Co. 1)  
Bhavesh Gas Suppliers Pvt. Ltd.  
(Transferor Co. 2)  
Shri Raipur Minerals And Logistics Ltd.  
(Transferor Co. 3)  
AM Ispat Ltd.  
(Transferor Co. 4)  
Keyur Ispat Ltd  
(Transferor Co. 5)  
Prabodh Steel Pvt. Ltd.  
(Transferee Co.)

.....Applicant

**Order delivered on 18/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant :Mr. Amrish Gandhi, PCS  
For the Respondent :

**ORDER**

Learned PCS appears for the applicant companies seeks time to file revised synopsis as approved by this Tribunal and with chart of business of all companies.

Re-list for further consideration on 02.05.2024.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**